(c) and (d) As per the survey results of Employment-Unemployment Surveys conducted by Labour Bureau, Ministry of Labour and Employment, the estimated unemployment rate among urban and rural women on usual status basis for persons aged 15 years and above is given below:

Unemployment Rate for persons aged 15 years and above (in %)

Years	Rural female	Urban female
2012-13	4.2	11.7
2013-14	3.4	10.8
2015-16	4.7	10.9

Rationalisation of labour laws

1701. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that the Ministry is planning to rationalise the Labour Laws and establish into Codes; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) The Second National Commission which submitted Its Report in 2002 had recommended that the existing Labour Laws should be broadly grouped into Four or five Labour Codes on functional basis. Accordingly, the Ministry has initiated steps for drafting four Labour Codes on Wages; Industrial Relations; Social Security and Welfare; and Safety and Working Conditions, by simplifying, amalgamating and rationalizing the relevant provisions of the existing Central Labour Laws.

ESI facilities to school teachers

1702. SHRI DHARMAPURI SRINIVAS: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that Government is planning to expand the ESI facilities to school teachers also;
 - (b) if so, the details thereof;
 - (c) whether the association of un-aided schools management have met the Hon'ble